

उद्योग और वापरिक वृत्ति मंत्रालय में
राज्य बंदी (सी ए० बी० कर्मा) : (क)
जी, नहीं ।

(ख) प्रश्न ही नहीं उठा ।

Allegations made against Goa Ministry by citizens of Goa

701 SHRI ERASMO DE SEQUERA: Will the PRIME MINISTER be pleased to state:

(a) present position with regard to Memorandum containing allegations made against the Goa Ministry submitted by prominent citizens from Goa, to the Central Government; and

(b) action proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI ON MEHTA) (a) and (b) A memorandum dated the 21st April, 1975 was submitted to the Lieutenant Governor of Goa, Daman and Diu containing allegations against the Chief Minister of Goa, Daman and Diu. In accordance with the settled procedure, the comments of the Chief Minister were called for. On going through the comments of the Chief Minister, it was considered necessary to seek further clarification in respect of some of the allegations and these have also been since received. The matter is being processed further.

Some other memoranda of allegations were received subsequently; these are also being processed in accordance with the settled procedure.

Suicide cases

702 SHRI SAROJ MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) number and percentage of suicide cases in the country recorded

during the last 3 years; year-wise; State-wise; and

(b) number of unemployed persons, involved in these cases, year-wise; State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F H MOHSIN): (a) and (b) Complete information is available for the years upto 1973. A Statement giving the requisite information for the requisite information for the year 1971, 1972 and 1973 is laid on the Table of the House [Placed in Library See No LT-10455/76]

Setting up of a Special Cell to fix the prices after Budget

703. SHRI B S BHAURA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state

(a) measures taken to prevent artificial shortages, speculation and price manipulation generally happening in the pre-budget and post budget periods;

(b) whether Government have decided to set up a special cell to fix the prices after budget; and

(c) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A C. GEORGE) (a) Yes, Sir. In order to prevent hoarding, artificial shortages, speculation and price manipulation during the pre-budget and post-budget period and to ensure continuity in the availability, of essential commodities and items of mass consumption at fair prices, advance action has been taken with effect from 16th February, 1976. The measures that have been taken in this regard are as under:

(i) Excise officials have been directed to ensure that there is regulated outflow of excisable goods from factories and godowns till the presentation of the Budget. This is